HIGH COURT OF CHHATTISGARH, BILASPUR ORDER

No. (App.) / II-14-1/2025 (Pt.-III)

Bilaspur, dated: 1 June, 2025

Following officers of this Registry are promoted to the post of **Assistant Registrar** in **Level-12** of Pay Matrix (56100-177500), on the establishment of this High Court, on officiating capacity for a period of two years, with effect from the date they assume the charge of their duties to the said post as mentioned below;

S.No.	Name & Designation
1.	Shri Amit Kumar Dubey S/o Shri B.M. Dubey, Private Secretary
2.	Shri Narayan Prasad Kela, Section Officer
3.	Shri Ashok Sahu, Private Secretary
4.	Shri Rajendra Prasad Shrivastava, Section Officer
5.	Shri Rahul Jha, Private Secretary
	Shri Vivek Shrivastava, Section Officer
Tenantina III	Shri Balram Prasad Dewangan, Private Secretary
	Shri Ashutosh Mishra, Private Secretary

By Order of Hon'ble the Chief Justice

Sd/(Maneesh Kumar Thakur)

Registrar General

Endt. No. 106 38 / II-14-1/2025 (Pt.-III)

Bilaspur, dated:

/ June, 2025

Copy forwarded to: -

- J.R.-Cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- 6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

- Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of 9. Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court 10. of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court 11. of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court 12. of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High 13. Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of 14. Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of 15. Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High 16. Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur, 17.
- Registrar (Vig./I.&E./Judl./S&A Cell), High Court of Chhattisgarh, Bilaspur 18.
- Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur, 19.
- Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur 20. - with a request to get it be uploaded in the website of this High Court,
- Additional Registrar (DE & E/Judl./Admn.), High Court of Chhattisgarh, 21. Bilaspur,
- O.S.D., High Court of Chhattisgarh, Bilaspur, 22.
- All Registrars (M.), High Court of Chhattisgarh, Bilaspur, 23.
- All Joint Registrars (M.), High Court of Chhattisgarh, Bilaspur, 24.
- All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur, 25.
- Budget Officer, High Court of Chhattisgarh, Bilaspur, 26.
- The Deputy Director, Government Press, Amenities Block, Near Indravati 27. Bhawan, Naya Raipur (C.G.) - with a request to publish it in the forthcoming issue of Chhattisgarh Gazette and send 25 copies of the same to this Registry,
- Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur, 28.
- Accounts Officer, High Court of Chhattisgarh, Bilaspur, 29.
- Assistant Registrar (Protocol), High Court of Chhattisgarh, Bilaspur, 30.
- Court Officer, High Court of Chhattisgarh, Bilaspur, 31.
- Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur, 32.
- Above mentioned 08 Officers, High Court of Chhattisgarh, Bilaspur -33. with a direction to submit their option form for fixation of their pay to the promoted posts within one month of date of order, if they wishes to do so,

for information / necessary action.

(Maneesh Kumar Thakur)

Registrar General

16.6.25